

LOK SABHA
UNSTARRED QUESTION NO. 1784
TO BE ANSWERED ON 05 DECEMBER, 2024

Revenue earned from Taxes on Petroleum Products

†1784 Smt. Lovely Anand:
Shri Dinesh Chandra Yadav:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total amount of revenue earned by the Government from the additional taxes levied upon petroleum products during the last five financial years and the current year, respectively;
- (b) whether there is any provision to provide any share to the States including Bihar out of the said additional earned revenue;
- (c) if so, the details thereof along with the percentage of share out of the said additional revenue proposed for the States including Bihar; and
- (d) if not, the reasons therefor along with the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) to (d): The details of contribution of petroleum sector to exchequer since 2019-20 are given below:

(Rs. in Crore)

Particulars	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (Apr-Sep 2024) (P)
Contribution to Central Exchequer						
A. Tax/ Duties on Crude oil & Petroleum products						
Cess on Crude Oil	14,789	10,676	19,214	21,445	19,580	7,769
Royalty on Crude Oil / Natural Gas	5,602	3,590	5,639	9,822	9,286	4,675
Customs Duty	22,927	13,514	11,423	14,985	13,134	6,696
NCCD on Crude Oil	1,130	1,016	1,121	1,192	1,191	578
Excise Duty	2,23,057	3,72,970	3,63,305	2,87,575	2,73,684	1,22,507
Service tax	17	1	-	-	-	-
IGST	13,099	11,594	19,726	22,236	20,930	10,364
CGST	6,831	6,158	10,843	13,012	12,230	5,523

Others	88	365	338	59	51	23
Sub Total (A)	2,87,540	4,19,884	4,31,609	3,70,326	3,50,086	1,58,135
B. Dividend to Government/ Income tax etc.						
Corporate/ Income Tax	23,134	21,909	29,219	33,292	57,493	19,053
Dividend income to Central Govt.	12,270	10,393	22,612	15,673	19,310	4,294
Dividend distribution tax	5,462	-	-	-	-	-
Profit Petroleum on exploration of Oil/ Gas	5,909	2,883	8,862	8,776	5,505	1,837
Sub Total (B)	46,775	35,185	60,694	57,741	82,308	25,184
1. Total Contribution to Central Exchequer (A+B)	3,34,315	4,55,069	4,92,303	4,28,067	4,32,394	1,83,319
2. Total Contribution to State Exchequer	2,21,055	2,17,650	2,82,122	3,20,651	3,18,762	1,55,866
Total Contribution of Petroleum Sector to Exchequer (1+2)	5,55,370	6,72,719	7,74,425	7,48,718	7,51,156	3,39,185

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 15 major oil & gas companies. The amount reported by the companies to PPAC is the consolidated amount of all taxes/cess/ duties /GST etc. for crude oil and petroleum products.

(P) – Provisional

Devolution of taxes to the States including Bihar from the divisible pool is based on accepted recommendations of Finance Commission. In addition, following taxes have also been collected by Bihar during the last 5 years:-

(Rs. in crore)

Particulars	2019-20	2020-21	2021-22	2022-23	2023-24 (P)	2024-25 (Apr-Sep) (P)
Sale Tax/VAT on POL products	6,238.1	5,854.1	6,866.9	9,848.4	9,359.9	4,183.5
Collection of SGST/IGST on POL products	144.5	121.8	146.9	210.5	202.9	75.0

(P) – Provisional

Source: PPAC

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